

The Naval Ceremonial, Conditions of Service and Miscellaneous (Third Amendment) Regulations, 1980

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI SHIVRAJ V. PATIL): Sir, I beg to lay on the Table a copy (in English and Hindi) of the Ministry of Defence (Navy Branch) Notification S.R.O. No. 245, dated the 9th August, 1980, publishing the Naval Ceremonial Conditions of Service and Miscellaneous (Third Amendment) Regulations 1980, under section 185 of the Navy Act, 1957. [Placed in Library. See No. LT-1392/80].

Notifications of the Ministry of Labour

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRIMATI RAM DULARI SINHA): Sir, I beg to lay on the Table—

1. A copy each (in English and Hindi) of the following Notifications of the Ministry of Labour, under subsection (2) of section 7 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952:—

(i) G.S.R. No. 1013, dated the 27th September, 1980, publishing the Employees' Deposit-Linked Insurance (Amendment) Scheme, 1980, along with an Explanatory Memorandum thereon.

(ii) G.S.R. No. 592(E), dated the 22nd October, 1980, publishing the Employees' Provident Funds (Third Amendment) Scheme, 1980.

(iii) G.S.R. No. 614(E), dated the 31st October, 1980, publishing the Employees' Provident Funds (Fourth Amendment) Scheme, 1980.

[Placed in Library. See No. LT-1395/80 for (i) to (iii)].

II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. (313(E), dated the 30th October, 1980, under sub-section (2) of section 4 of the Employees' Provident Funds and Miscellaneous Provisions Act, 1952 [Placed in Library. See No. LT-1396/80]

III. A copy (in English and Hindi) of the Ministry of Labour Notification S.O. No. 889(E), dated the 12th November, 1980, publishing the Working Journalists and Other Newspaper Employees "(Conditions of Service) and Miscellaneous Provisions (Amendment) Rules, 1980, under sub-section (3) of section 20 of the Working Journalists and other Newspapers Employees (Conditions of Service) and Miscellaneous Provisions Act, 1955. [Placed in Library. See No. LT-1399/80]

IV. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 1069, dated the 11th October, 1980. [Placed in Library. See No. LT-1397/80]

STATEMENT OF THE PUBLIC ACCOUNTS COMMITTEES

PROF. RASHEEDUDDIN KHAN (Nominated): Sir, I beg to lay on the Table a copy each (in English and Hindi) of the following statements of the Public Accounts Committee:—

(1) Statement showing action taken by Government on the recommendations contained in Chapter I and final replies in respect of Chapter V of 65th Report (Sixth Lok Sabha) on Wealth Tax.

(2) Statement showing action taken by Government on the recommendations contained in Chapter 1st and final replies in respect of Chapter V of 85th Report (Sixth Lok Sabha) on Income-tax.

REPORT OF THE COMMITTEE ON PUBLIC UNDERTAKINGS

SHRI R. R. MORARKA (Rajasthan): Sir, I beg to lay on the Table a copy (in English and Hindi) of the first Report of the Committee on Public Undertakings on Action taken by Government on the recommendations contained in the Twenty-fifth Report of the Committee on Public Undertakings (Sixth Lok Sabha) on Jute Corporation of India Ltd.—Shortcomings in the Functioning of JCI.